

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
25-11-2022 AT 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Resurgent Power Projects Ltd
Vs.
V. Mohan

MAIN PETITION NUMBER : IBA/594/2020

(IA/MA) APPLICATION NUMBERS

IA/710(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. T. Mohan and the Respondent is represented by the Ld. Counsel Ms. Deepa Mariyappan through video conferencing mode.

List the matter on **22.12.2022** for **physical hearing**.

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[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)

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